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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **14 March 2012**, the Committee approved the **addition of the four entries** specified below to its List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations.

A. Individuals associated with Al-Qaida

QI.K.306.12. Name: 1: MUSTAFA 2: HAJJI 3: MUHAMMAD 4: KHAN

Name (original script): مصطفى حجي محمد خان

Title: na **Designation:** na **DOB:** a) Between Aug. and Sep. 1977 b) 1976 **POB:** a) Al-Madinah, Saudi Arabia b) Sangrar, Sindh Province, Pakistan **Good quality a.k.a.:** a) حسن غول (Hassan Ghul; Hassan Gul; Hasan Gul) b) Khalid Mahmud **Low quality a.k.a.:** a) Ahmad Shahji b) Mustafa Muhammad c) Abu Gharib al-Madani d) أبو شيماء (Abu-Shayma; Abu-Shayma) **Nationality:** a) Pakistani b) Saudi Arabian **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 14 Mar. 2012 **Other information:** Al-Qaida (QE.A.4.01.) facilitator, courier and operative. As of 2010, facilitated activities for senior Pakistan-based Al-Qaida operatives.

QI.B.307.12. Name: 1: HAFIZ 2: ABDUL SALAM 3: BHUTTAVI 4: na

Title: a) Maulavi b) Mullah **Designation:** na **DOB:** 1940 **POB:** Gujranwala, Punjab Province, Pakistan **Good quality a.k.a.:** a) Hafiz Abdul Salam Bhattvi b) Hafiz Abdusalam Budvi c) Hafiz Abdussalaam Bhutvi d) Abdul Salam Budvi e) Abdul Salam Bhattvi f) Abdul Salam Bhutvi g) Mullah Abdul Salaam Bhattvi h) Molvi Abdursalam Bhattvi **Low quality a.k.a.:** na **Nationality:** Pakistani **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 14 Mar. 2012 **Other information:** Founding member of Lashkar-e-Tayyiba (QE.L.118.05.) and deputy to Lashkar-e-Tayyiba leader Hafiz Muhammad Saeed (QI.S.263.08.).

QI.I.308.12. Name: 1: ZAFAR 2: IQBAL 3: na 4: na
Title: na **Designation:** na **DOB:** 4 Oct. 1953 **POB:** Masjid al-Qadesia, 4 Lake Road, Lahore, Pakistan **Good quality a.k.a.:** a) Zaffer Iqbal b) Malik Zafar Iqbal Shehbaz c) Malik Zafar Iqbal Shahbaz d) Malik Zafar Iqbal **Low quality a.k.a.:** a) Zafar Iqbal Chaudhry b) Muhammad Zafar Iqbal **Nationality:** Pakistani **Passport no.:** Passport number DG5149481, issued on 22 Aug. 2006, expired on 21 Aug. 2011, passport booklet number A2815665 **National identification no.:** National identification number 35202- 4135948-7 b) Alternate national identification number 29553654234 **Address:** na **Listed on:** 14 Mar. 2012 **Other information:** Senior leader and co-founder of Lashkar-e-Tayyiba (QE.L.118.05.) (LeT) who has held various senior leader positions in LeT and its front organization, Jamaat-ud-Dawa (JUD) (listed as an alias of LeT). As of 2010, in charge of LeT/JUD finance department, director of its education department and president of its medical wing. Other title: Professor.

QI.A.309.12. Name: 1: ABDUR REHMAN 2: na 3: na 4: na
Name (original script): عبد الرحمن
Title: na **Designation:** na **DOB:** 3 Oct. 1965 **POB:** Mirpur Khas, Pakistan **Good quality a.k.a.:** a) Abdul Rehman; Abd Ur-Rehman; Abdur Rahman b) عبد الرحمن السيندي, (Abdul Rehman Sindhi; Abdul Rehman al-Sindhi; Abdur Rahman al-Sindhi; Abdur Rehman Sindhi; Abdurahman Sindhi) c) عبدالله السندي (Abdullah Sindhi) **Low quality a.k.a.:** Abdur Rehman Muhammad Yamin **Nationality:** Pakistani **Passport no.:** Pakistani passport number CV9157521, issued on 8 Sep. 2008, expires on 7 Sep. 2013 **National identification no.:** Pakistani national identity card number 44103-5251752-5 **Address:** Karachi, Pakistan **Listed on:** 14 Mar. 2012 **Other information:** Has provided facilitation and financial services to Al-Qaida (QE.A.4.01.). Associated with Harakatul Jihad Islami (QE.H.130.10.), Jaish-I-Mohammed (QE.J.19.01.), and Al-Akhtar Trust International (QE.A.121.05.).

In accordance with paragraph 19 of resolution 1989 (2011), the Committee has made accessible on its website the narrative summaries of reasons for listing of the above names, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. Copies of these narrative summaries of reasons for listing are attached to this note verbale.

On 14 March 2012, the Committee also approved the **amendments** specified with strikethrough and underline in the entry below to its List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations:

B. Entities and other groups associated with Al-Qaida

QE.L.118.05. Name: LASHKAR-E-TAYYIBA

A.k.a.: **a)** Lashkar-e-Toiba **b)** Lashkar-i-Taiba **c)** al Mansoorian **d)** al Mansooreen **e)** Army of the Pure **f)** Army of the Righteous **g)** Army of the Pure and Righteous **h)** Paasban-e-Kashmir **i)** Paasban-i-Ahle- Hadith **j)** Pasban-e-Kashmir **k)** Pasban-e-Ahle-Hadith **l)** Paasban-e-Ahle-Hadis **m)** Pashan-e-ahle Hadis **n)** Lashkar e Tayyaba **o)** LET **p)** Jamaat-ud-Dawa **q)** JUD **r)** Jama,at al-Dawa **s)** Jamaat ud- Daawa **t)** Jamaat ul-Dawah **u)** Jamaat-ul-Dawa **v)** Jama,at-i-Dawat **w)** Jamaat-ud-Dawa **x)** Jama,at-ud-Da,awah **y)** Jama,at-ud-Da,awa **z)** Jamaati-ud-Dawa **aa)** Falah-i-Insaniat Foundation (FIF) **F.k.a.:** na **Address:** na **Listed on:** 2 May 2005 (amended on 3 Nov. 2005, 10 Dec. 2008, 14 Mar. 2012) **Other information:** Associated with Hafiz Muhammad Saeed (QI.S.263.08) who is the leader of Lashkar-e-Tayyiba. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml. The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the sixth update of the List in 2012.

14 March 2012



Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities

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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.K.306.12. Mustafa Hajji Muhammad Khan

Date on which the narrative summary became available on the Committee's website: 14.03.2011

Mustafa Hajji Muhammad Khan was listed on **14 March 2011** pursuant to paragraphs 4 and 5 of resolution 1989 (2011) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", supplying, selling or transferring arms and related materiel to" or "recruiting for" Al-Qaida (QE.A.4.01).

Additional information:

Mustafa Hajji Muhammad Khan has been an Al-Qaida (QE.A.4.01) facilitator, courier and operative since at least 2003. As of 2010, Khan was facilitating the activities of senior Pakistan-based Al-Qaida operatives and had overseen the travel of Al-Qaida members, including by escorting an individual to meet another Al-Qaida member in 2009. Khan recruited a facilitator who helped him move people and money between Gulf countries and Pakistan on behalf of Al-Qaida. In 2007, Khan helped Al-Qaida reestablish logistic support networks in Pakistan. Khan was tasked with regularly contacting an incarcerated Al-Qaida member's relative regarding the provision of Al-Qaida's financial support.

In 2003, Khan agreed to serve as a representative of the Al-Qaida leadership to the former head of Al-Qaida in Iraq (QE.J.115.04), Ahmad Fadeel al-Nazal al-Khalayleh, a.k.a. Abu Musab al-Zarqawi (deceased), and to deliver a message to him. Khan was found in possession of a letter he was attempting to deliver from Al-Zarqawi to Usama bin Laden (QI.B.8.01), who was killed on 1 May 2011, and Aiman al-Zawahiri (QI.A.6.01).

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001
Al-Qaida in Iraq (QE.J.115.04), listed on 18 October 2004



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.B.307.12. HAFIZ ABDUL SALAM BHUTTAVI

Date on which the narrative summary became available on the Committee's website: 14.03.2012

Hafiz Abdul Salam Bhuttavi was listed on **14 March 2012** pursuant to paragraph 4 of resolution 1989 (2011) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" or "otherwise supporting acts and activities of" Lashkar-e-Tayyiba (QE.L.118.05).

Additional information:

Hafiz Abdul Salam Bhuttavi is a founding member of Lashkar-e-Tayyiba (LeT) (QE.L.118.05) and deputy to LeT emir Hafiz Muhammad Saeed (QI.S.263.08). Bhuttavi has served as the acting emir of Lashkar-e-Tayyiba/Jamaat-ud-Dawa (LeT/JuD) on at least two occasions when Saeed has been detained. Saeed was detained days after the November 2008 Mumbai attacks and held until June 2009. Bhuttavi handled the group's day-to-day functions during this period, and made independent decisions on behalf of the organization. Saeed was also detained in May 2002.

Bhuttavi is also LeT/JuD's preeminent scholar, has instructed its leaders and members, and has issued fatwas authorizing LeT/JuD operations. Bhuttavi helped prepare the operatives for the November 2008 terrorist assault in Mumbai, India, by delivering lectures on the merits of martyrdom operations. The Mumbai attacks killed over 150 people and injured many more. Bhuttavi is responsible for LeT/JuD's *madrassah* (religious school) network. In mid-2002, Bhuttavi was in charge of establishing an LeT organizational base in Lahore, Pakistan.

Related listed individuals and entities:

Lashkar-e-Tayyiba (QE.L.118.05), listed on 2 May 2005

Hafiz Muhammad Saeed (QI.S.263.08), listed on 10 December 2008



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QI.I.308.12. ZAFAR IQBAL

Date on which the narrative summary became available on the Committee's website: 14.03.2012

Zafar Iqbal was listed on **14 March 2012** pursuant to paragraph 4 of resolution 1989 (2011) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "recruiting for" Lashkar-e-Tayyiba (QE.L.118.05).

Additional information:

Zafar Iqbal is a senior leader and co-founder of Lashkar-e-Tayyiba (LeT) (QE.L.118.05), which he formed in the late 1980s with current LeT emir Hafiz Muhammad Saeed (QI.S.263.08), and LeT financier and senior member Mahmoud Mohammad Bahaziq (QI.B.266.08).

Zafar Iqbal has served in various Lashkar-e-Tayyiba/Jamaat-ud-Dawa (LeT/JuD) senior leadership positions and was once considered the LeT/JuD second-in-command. As of late 2010, Iqbal was in charge of the LeT/JuD finance department. As of early 2010, Iqbal was also the director of the LeT/JuD education department, a position he has held since at least 2003. As the head of the LeT/JuD education department, Iqbal has been involved in recruiting activities on behalf of the group and preparing the curricula for schools run by LeT/JuD in Pakistan. As of 2010, Iqbal was also the president of the LeT/JuD medical wing and secretary of a university trust created by LeT/JuD to carry out unspecified activities on behalf of the group.

Zafar Iqbal has also been involved in LeT/JuD fundraising activities. As of 2008, Iqbal was identified as the LeT/JuD chief of fundraising and had raised money for some LeT/JuD construction efforts. In 2010, Iqbal was personally involved in the construction of an LeT/JuD facility. In 1989-1990, Iqbal traveled to Jeddah, Saudi Arabia, with LeT emir Hafiz Muhammad Saeed to request financial support from former Al-Qaida (QE.A.4.01) leader Usama bin Laden (QI.B.8.01).

Related listed individuals and entities:

Lashkar-e-Tayyiba (QE.L.118.05), listed on 2 May 2005

Usama Muhammed Awad bin Laden, listed on 25 January 2001

Hafiz Muhammad Saeed (QI.S.263.08), listed on 10 December 2008

Mahmoud Mohammad Ahmed Bahaziq (QI.B.266.08), listed on 10 December 2008



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.A.309.12. ABDUR REHMAN

Date on which the narrative summary became available on the Committee's website: 14.03.2011

Abdur Rehman was listed on **14 March 2012** pursuant to paragraph 4 of resolution 1989 (2011) as being associated with Al-Qaida for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of" and "recruiting for" Al-Qaida (QE.A.4.01), Harakat-ul Jihad Islami (QE.H.130.10), Jaish-i-Mohammed (QE.J.19.01) and Al-Akhtar Trust International (QE.A.121.05).

Additional information:

Abdur Rehman has facilitated the activities of and provided financial services to Al-Qaida (QE.A.4.01). Rehman has housed Al-Qaida facilitators in Pakistan and has been used by Al-Qaida leaders to pass information to each other. In early 2009, Rehman traveled on behalf of an Al-Qaida facilitator to move funds for militants in Pakistan. In early 2007, Rehman planned to facilitate the movement of \$1 million from an Al-Qaida facilitator in the Gulf to Pakistan to finance Al-Qaida suicide attacks and terrorist operations in Afghanistan and Pakistan.

Rehman has maintained ties with three additional extremist groups: Harakat-ul Jihad Islami (HUJI) (QE.H.130.10), Jaish-i-Mohammed (JEM) (QE.J.19.01), and Al-Akhtar Trust International (AATI) (QE.A.121.05). As of 2007, Rehman was a HUJI commander who frequently traveled to raise funds for its activities. Rehman is a former provincial-level JEM leader and once served as its primary point of contact in Karachi, Pakistan. As of 2005, Rehman often traveled to collect funds from an AATI fundraiser, managing them and distributing them to extremist groups.

Rehman runs a religious school in Karachi, Pakistan, which is also used as a center for recruiting, indoctrinating, meeting and raising funds for militants.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001
 Jaish-i-Mohammed (QE.J.19.01), listed on 17 October 2001
 Al-Akhtar Trust International (QE.A.121.05), listed on 17 August 2005
 Harakat-ul Jihad Islami (QE.H.130.10), listed on 6 August 2010